NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 182/241/HDB/2017
NAME OF THE COMPANY	Prudential Sugar Corporation Ltd &Others
NAME OF THE PETITIONER(S)	Chadalavada Krishna Murthy & Others
NAME OF THE RESPONDENT(S)	Viod Kumar Baid & Prudential Sugar Corporation Ltd &Others
UNDER SECTION	
	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designațion	E-mail & Telephone No.	Signature
T. Sreedhar	counsel for Petitioner	advoca te. Sacedhaz Oz mail. con	1 Snedhar
	6.		

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Y. SURYANARAYANA	Counsel for	50190001porationyor@	J. J. 27'
	RAMA (HANDRA RAOGURRAM	LAWJER	sitigation. hyd @ tetra	Cammur
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Heard Shri T. Sreedhar, Learned Counsel for the Petitioner and Shri Y. Suryanarayana, Shri Ram Chandra Rao Gurram, Learned Counsels for the Respondents.

Shri Hari Kumar, Learned Counsel takes notice for Respondent No.1, Shri Y. Suryanarayana, Learned Counsel takes notice for R-5, Shri Ram Chandra Rao Gurram, Learned Counsel takes notice for R 12 & 13. They accept notice and waives notice for those respondents. The Learned Counsel for the Petitioner is directed to take personal notice for the remaining Respondents.

Post the case on 25.09.2017.

Member (T)

Member (J)